

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 166/MP/2016

- Subject : Petition under Section 17 (3) of the Electricity Act, 2003 seeking approval creation of security in favour of the lenders of the Petitioner and the Security Trustee, along with affidavit.
- Date of hearing : 27.9.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Patran Transmission Company Limited
- Respondents : Haryana Power Purchase Centre & Others.
- Parties present : Ms. Swapna Seshadri, Advocate, KPTCL

Record of Proceedings

Learned counsel for the petitioner submitted that the present petition has been filed seeking approval for creation of security in favour of the Security Trustee. Learned counsel further submitted that petitioner is raising funds from the lenders, namely Yes Bank Limited, SBI and IDBI who have agreed to grant loan of Rs. 150 crore and the petitioner is finalizing the Common Loan Agreement between the parties.

2. None was present on behalf of the respondents despite notices.
3. After hearing the learned counsel for petitioner, the Commission directed the petitioner to file the following documents on or before 14.10.2016:
 - (a) Common Loan Agreement duly signed by the parties;
 - (b) Provisions of Transmission Service Agreement which authorizes the petitioner to enter into Security Agreement; and
 - (c) Documentary proof showing the intention of IDBI Trusteeship Company Limited to act as security trustee.
4. The petition shall be listed for hearing on 27.10.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**